

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3891  
ANSWERED ON:16.12.2011  
SECURITY GUARDS IN BANKS  
Lal Shri Kirodi

**Will the Minister of FINANCE be pleased to state:**

- (a) whether all the public sector banks/ branches in the country are having adequate number of armed security guards;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes to review such branches of banks which have been classified as low risk branches and are not having any armed security guard;
- (d) if so, the details thereof; and
- (e) the steps taken/being taken by the Government to provide adequate security to the said banks/branches in the country?

**Answer**

MINISTER OF THE STATE IN MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (e): Public Sector Banks deploy security guards at their branches considering the risk perceptions. Risk classification of branches is reviewed periodically and as needed. Apart from providing the armed security guards where-ever required, banks also take adequate measures for security of bank branches such as installation of Electronic Alarm System and CCTV Surveillance System, as per need.